

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 1114/2024

In the matter of:

Varun Gulati

...Applicant

Versus

Delhi Pollution Control Committee & Ors.

...Respondents

NDOH: 23.05.2025

INDEX

S.L. No.	Particulars	Page No.
1.	Action taken report on behalf of the Delhi Pollution Control Committee with respect to order dated 19.02.2025.	1 - 7
2.	<u>Annexure-1</u> Copy of the letter sent to DJB on 01.04.2025.	8 - 10
3.	<u>Annexure-2</u> Copy of the reply of DJB dated 21.04.2025.	11 - 12

Filed by


(Sunil Kumar)

Environmental Engineer

Dated: 21st May, 2025

Place: Delhi

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Original Application No. 1114/2024

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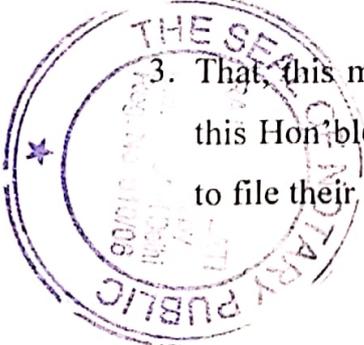
Delhi Pollution Control Committee & Ors.

...Respondents

**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTON
CONTROL COMMITTEE WITH RESPECT TO THE ORDER DATED
19.02.2025.**

I, Sunil Kumar, Environmental Engineer, Delhi Pollution Control Committee, 3th Floor, Block-B, IT Park, Shastri Park, Delhi- 110053, do hereby solemnly affirm and state as under:

1. That, I am working as Environmental Engineer, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That, the grievance in the Original Application is with respect to the illegal dyeing/washing of jeans units operating by Respondents No. 4 to 63 in the industrial areas of Narela, Bawana, Mayapuri and Lawrence Road, New Delhi.
3. That, this matter was taken up by this Hon'ble Tribunal on 04.09.2024 and this Hon'ble Tribunal pleased to issue notice on the OA to all Respondents to file their response/reply.



4. That, in compliance with order dated 04.09.2024, DPCC has filed its action taken report on 17.02.2025 which is available on the records of this Hon'ble Tribunal.
5. That, the report of DPCC dated 17.02.2025 was considered by this Hon'ble Tribunal on 19.02.2025 and pleased to direct DPCC file further action taken report.
6. That, in compliance with the order dated 19.02.2025, the current status of 61 premises/locations is as follows:

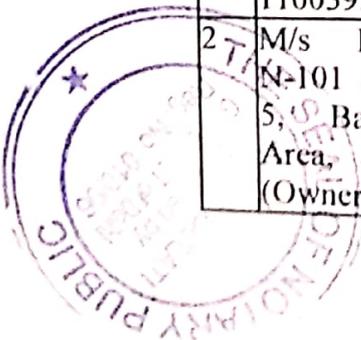
- All 61 locations were inspected and in brief following is the status of inspection: In nutshell brief status of all 61 premises is as follows:

Total number of premises mentioned in the OA	61
Units found complied/Closed(jeans washing/dyeing)	17
Unit found Non-complied (jeans washing/dyeing)	21
Units found complied /Closed(other than jeans washing/dyeing)	15
Unit found Non-complied (other than jeans washing/dyeing)	8

7. That following action has been taken by DPCC on 29(21+8) units which were found non-compliant in the inspection:

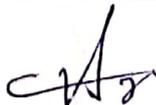
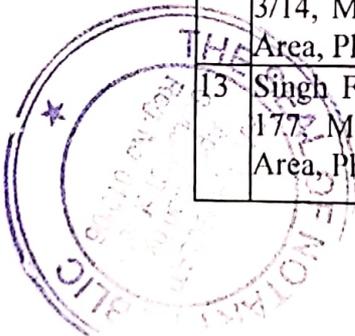
ATR with respect to 21 Jeans Dyeing /Washing Non-Complied Units :

S. No.	Name & Address of Unit	Current Status
1	M/s Sonam Four Wash, P-113, Sector-5, Bawana Industrial Area, Delhi-110039.	Direction for confirmation of imposition of EDC of Rs. 9,00,000/- has been issued.
2	M/s R P washing, N-101 & N-102, Sector-5, Bawana Industrial Area, Delhi-110039 (Owner of N-101 & N-	Direction for confirmation of imposition of EDC of Rs. 9,00,000/- has been issued.



(Handwritten signature)

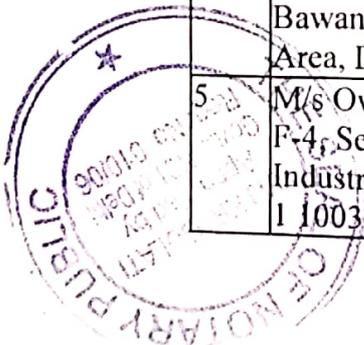
	102 is one same as reported by the unit representative of N-102)	
3	M/s Owner/Occupier, I-225, Sector-5, Bawana Industrial Area, Delhi-110039	Direction for Closure u/s 33A and u/s 5 of EPA act as amended to date has been issued to the unit. And Direction for confirmation of imposition of EDC of Rs. 9,00,000/- has been issued.
4	M/s Owner/Occupier M-234, Sector-5, Bawana Industrial Area, Delhi-110039.	Directions for Closure u/s 33(A) of Water Act, 1974 has been issued.
5	M/s Banke Bihari Processors, A-25, Sector-2, Bawana Industrial Area, Delhi-110039.	Direction for confirmation of imposition of EDC of Rs. 7,00,000/- has been issued.
6	M/s Owner/Occupier, G-214, Sector-3, Bawana Industrial Area, Delhi-110039.	Direction for confirmation of imposition of EDC of Rs. 7,00,000/- has been issued.
7	M/s Owner/Occupier, N-139, Sector-5, Bawana Industrial Area, Delhi-110039.	Direction for confirmation of imposition of EDC of Rs. 6,75,000/- has been issued. Letter to SDM seeking ATR wrt closure Direction u/s 33(A) of Water Act, 1974 has been issued.
8	M/s Keshav Processors G-1026 DSIIDC Narela Industrial Area Delhi-110040	Direction for confirmation of imposition of EDC of Rs. 9,00,000/- has been issued.
9	M/s Bharat Enterprises E-760 DSIIDC Narela Industrial Area Delhi 110040	Direction for confirmation of imposition of EDC of Rs. 3,00,000/- has been issued.
10	M/s RR Washing C-392 DSIIDC Narela Industrial Area Delhi 110040	Direction for confirmation of imposition of EDC of Rs. 9,00,000/- has been issued.
11	Singh Fabric Dyeing C-204/2, Mayapuri Industrial Area, Ph-II	SCN for EC for illegal borewell is sent with copy to SDM.
12	Modern Garments C-3/14, Mayapuri Industrial Area, Ph-II	SCN for EC for illegal borewell is sent with copy to SDM.
13	Singh Fab Inc (India) C-177, Mayapuri Industrial Area, Ph-II	SCN for Closure u/s 33(A) of Water (Prevention & Control of Pollution) Act, 1974 and SCN u/s 5 of EPA Act read along with HWM Rules 2016 and SCN for

20	M&S Processors C-192, Mayapuri Industrial Area, Ph-II	SCN for Closure u/s 33(A) of Water (Prevention & Control of Pollution) Act, 1974 and SCN for revocation of Consent and SCN for imposition of EDC of Rs. 3.75 lakhs for violation wrt Orange category(as per EDC Policy dated 30.03.2022) issued to the unit. EC of Rs 3,75,000/- (Three Lakhs Seventy Five Thousand only) is confirmed on the Unit on 01.05.2025.
21	Gurunanak Processors GI-101, Mayapuri Industrial Area, Ph-II	SCN for Closure u/s 5 of EPA Act read along with HWM Rules 2016 and SCN for imposition of EDC of Rs. 1 lakhs for not following HWM Rules (as per EDC Policy dated 30.03.2022) issued to the unit. EC of Rs 1,00,000/- (One Lakhs only) is confirmed on the Unit on 01.05.2025

ATR with respect to 08 Other than jeans washing/dyeing Non-Complied Units:

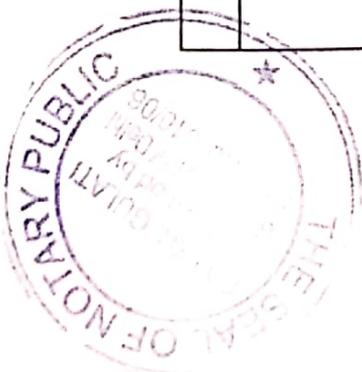
S.No.	Name & Address of Unit	Current Status
1	M/s Owner/Occupier K-43, Sector-5, Bawana Industrial Area, Delhi-110039	Letter to SDM seeking ATR wrt closure Direction u/s 33(A) of Water Act, 1974 has been issued.
2	M/s Owner/Occupier, NI-112, Sector-5, Bawana Industrial Area, Delhi-110039.	Letter regarding application for consent is being issued as unit is non-polluting in nature i.e. white category (Godown)
3	M/s Kridha Enterprises, G-77, Sector-5, Bawana Industrial Area, Delhi-110039	Letter regarding application for consent is being issued as unit is non-polluting in nature i.e. white category.
4	M/s Owner/Occupier, C-21, Sector-5, Bawana Industrial Area, Delhi-110039.	Letter to SDM seeking ATR wrt closure direction u/s 33(a) issued.
5	M/s Owner/Occupier, F-4, Sector-3, Bawana Industrial Area, Delhi- 110039.	Letter to SDM seeking ATR wrt closure Direction u/s 33(A) of Water Act, 1974 has been issued.



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247

		<p>revocation of Consent and SCN for imposition of EDC of Rs. 13 lakhs for operating unit of Red category without consent and not following HWM Rules (as per EDC Policy dated 30.03.2022) issued to the unit.</p> <p>EC of Rs 13,00,000/- (Thirteen Lakhs only) is confirmed on the Unit on 13.05.2025.</p> <p>(SCN for EC for illegal borewell is sent with copy to SDM.)</p>
14	J.P Dye Prints C-118, Mayapuri Industrial Area, Ph-II	SCN for EC for illegal borewell is sent with copy to SDM.
15	Paisley Export Pvt Ltd C-141, Mayapuri Industrial Area, Ph-II	<p>SCN for Closure u/s 33(A) of Water (Prevention & Control of Pollution) Act, 1974 and SCN for revocation of Consent and SCN for imposition of EDC of Rs. 3.75 lakhs for violation w.r.t Orange category(as per EDC Policy dated 30.03.2022) issued to the unit.</p> <p>EC of Rs 3,75,000/- (Three Lakhs Seventy Five Thousand only) is confirmed on the Unit on 13.05.2025.</p> <p>(SCN for EC for illegal borewell is sent with copy to SDM.)</p>
16	Garknit Enterprises A-42, Mayapuri Industrial Area, Ph-II	SCN for EC for illegal borewell is sent with copy to SDM.
17	Malika Enterprises C-194, Mayapuri Industrial Area, Ph-II	SCN for EC for illegal borewell is sent with copy to SDM.
18	Mabel Hayes B-143/1, Mayapuri Industrial Area, Ph-I	<p>SCN for Closure u/s 33(A) of Water (Prevention & Control of Pollution) Act, 1974 and SCN for revocation of Consent and SCN for imposition of EDC of Rs. 3.75 lakhs for violation wrt Orange category (as per EDC Policy dated 30.03.2022) issued to the unit.</p> <p>EC of Rs 3,75,000/- (Three Lakhs Seventy Five Thousand only) is confirmed on the Unit on 01.05.2025.</p>
19	Shiva International Apparels A-37, Mayapuri Industrial Area, Ph-I	SCN for Closure u/s 33(A) of Water (Prevention & Control of Pollution) Act, 1974 and SCN for revocation of Consent and SCN for imposition of EDC of Rs. 3.75 lakhs for violation wrt Orange category(as per EDC Policy dated 30.03.2022) issued to the unit.



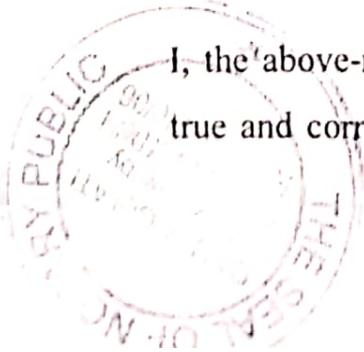
6	M/s Owner/Occupier, A-6, Sector-2, Bawana Industrial Area, Delhi-110039.	Letter to SDM seeking ATR wrt closure Direction u/s 33(A) of Water Act, 1974 has been issued.
7	M/s Owner/Occupier, C-52, Sector-4, Bawana Industrial Area, Delhi-110039.	Letter to SDM seeking ATR wrt closure Direction u/s 33(A) of Water Act, 1974 has been issued.
8	Mystic C-147, Mayapuri Industrial Area, Ph-II	SCN for Closure u/s 33(A) of Water (Prevention & Control of Pollution) Act, 1974 and SCN u/s 5 of EPA Act read along with HWM rules 2016 and SCN for imposition of EDC of Rs. 13 lakhs for operating unit of Red category without consent and not following HWM Rules (as per EDC Policy dated 30.03.2022) issued to the unit. EC of Rs 13,00,000/- (Thirteen Lakhs only) is confirmed on the Unit on 01.05.2025.

8. That, further w.r.t illegal borewells in the units, DPCC issued letter to DJB along with the list of units for provide status and details of ground water extraction and to take action against illegal extraction of ground water. Copy of the letter sent to DJB on 01.04.2025 is enclosed herewith as **ANNEXURE-1**.
9. That in reference to the letter dated 01.04.2025, DJB has submitted reply in which they have mentioned the list of units possessing borewells without permission. Copy of the reply of DJB on 21.04.2025 is enclosed herewith as **ANNEXURE-2**.
10. In view of the above, the present action taken report may kindly be taken on record.

[Signature]
DEPONENT

VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and



ATTESTED

[Signature]
NOTARY PUBLIC
GOVT OF NCT OF DELHI

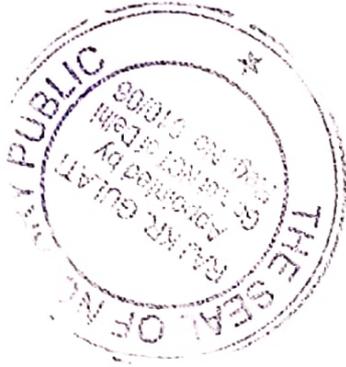
22 MAY 2025

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records available in the office and nothing material has been concealed therefrom.

Verified at New Delhi on this ___ day of May, 2025.

[Signature]
DEPONENT



ATTESTED
[Signature]
NOTARY PUBLIC
GOVT OF NCT OF DELH

12 2 MAY 2025



DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)
6TH FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-6
Website: <http://dpcc.delhi.govt.nic.in>



F No. DPCC/CMC-IV/2024/OA-1114/2024/VarunGulatiVsDPCC&Ors/

Dt 01/04/2025

To

5204-86

The Member (Drainage) Delhi Jal Board
Varunalaya Ph-II,
Jhandewalan, Karol Bagh,
New Delhi-110005

Subject: Reg. request for providing status and details of ground water extraction (borewell) present at the attached addresses (List attached).

Ref - OA-1114/2024 before Hon'ble National Green Tribunal (NGT) titled Varun Gulati Vs Delhi Pollution Control Committee & Ors in Mayapuri Industrial Area, New Delhi-110064

Sir,

This is in reference to orders of Hon'ble NGT dated 19.02.2025 in the matter of OA-1114/2024 titled Varun Gulati Vs Delhi Pollution Control Committee & Ors filed by Mr. Varun Gulati.

In view of the above, DJB is requested to provide the present status of the borewells at the said addresses as to whether it is legal or not. If it is found illegal, please take necessary action in compliance with the SOPs issued by Deptt, of Environment & Forest vide F No. Env.(DPCC)(10)(10)(12)Legal/2020/44 dated 10.07.2020 (Attached) and forward the details of the borewell (as per methodology devised by CPCB in its report dated 26.06.2019) to the revenue department for further necessary action with a copy to DPCC.

The reply/response of DJB may be communicated to DPCC within 10 days of issuance of this letter.

This is being issued as per approval of the Competent Authority in DPCC.

(Dr. Siddhartha Gautam)
Incharge, CMC-IV

Annexure – As above

Copy to:-

- 1) CEO, Delhi Jal Board, Varunalaya Ph-II, Jhandewalan, Karol Bagh, New Delhi-110005 for information please.
- 2) Master File, CMC-IV.

Name and Addresses of the Units in OA-1114/2024 with status of borewell

Sl No	Name of the Industry	Address	Activity in Consent	Remarks
1	Singh Fabric Dyeing	C-204/2, Mayapuri Industrial Area, Ph-II	Readymade garment with electric/gas fired boiler (with washing)	-
2	Modern Garments	C-3/14, Mayapuri Industrial Area, Ph-II	Readymade Garment (with Washing)	-
3	Modern Dyeing Pvt Ltd	C-2/12, Mayapuri Industrial Area, Ph-II	Readymade Garment with Electric/ Gas fired boiler (with Washing).	-
4	Singh Fab Inc (India)	C-177, Mayapuri Industrial Area, Ph-II	Readymade Garment with Electric/ Gas fired boiler (with Washing)	-
5	J.P Dye Prints	C-118, Mayapuri Industrial Area, Ph-II	Readymade garment (with washing)	-
6	Paisley Export Pvt Ltd	C-141, Mayapuri Industrial Area, Ph-II	Readymade garment (with washing)	-
7	Garknit Enterprises	A-42, Mayapuri Industrial Area, Ph-II	Readymade Garment (with Washing) with Boiler.	-
8	Malika Enterprises	C-194, Mayapuri Industrial Area, Ph-II	Readymade Garment with Electric/ Gas fired boiler (with Washing)	-
9	Mas Dying Process	B-24, Mayapuri Industrial Area, Ph-II	Readymade garment with electric/gas fired boiler (with washing)	-
10	Mabel hayes	B-143/1, Mayapuri Industrial Area, Ph-I	Readymade Garment (with Washing) with Boiler	Two borewells found in the premises out of which one is sealed and other one is functional.

11	Realm Clothing LLP	A-2/2, Mayapuri Industrial Area, Ph-II	Readymade Garment with Electric/ Gas fired boiler (with Washing)	-
12	Mas Dying Process	A-36/2, Mayapuri Industrial Area, Ph-I	Readymade Garment with Electric/ Gas fired boiler (with Washing) with Boiler	One active borewell found inside the premises.
13	Shiva International Apparels	A-37, Mayapuri Industrial Area, Ph-I	Readymade Garment with Electric/ Gas fired boiler (with Washing)	-
14	S.K Enterprises	B-116, Mayapuri Industrial Area, Ph-I	Readymade Garment (with Washing) with Boiler	-
15	Mystic	C-147, Mayapuri Industrial Area, Ph-II	-	-
16	M&S Processors	C-192, Mayapuri Industrial Area, Ph-II	Readymade Garment with Electric/ Gas fired boiler (with Washing)	-
17	Gurunanak Processors	GI-101, Mayapuri Industrial Area, Ph-II	Readymade Garment (with Washing/Dyeing) with Boiler	One active borewell found inside the premises.
18	Urban Inc	B-81, 2nd Floor Mayapuri Industrial Area, Ph-II	-	-
19	Owner/Occupier	GI-115, Mayapuri Industrial Area, Ph-II	-	-
20.	Owner/Occupier	C-157 Mayapuri Industrial Area, Ph-II	-	-

	<p>DELHI JAL BOARD, GOVT. OF NCT. OF DELHI OFFICE OF THE EXECUTIVE ENGINEER (D) 082 A BLOCK UGR, JANAKPURI, NEW DELHI-110058 E-mail ID: aeem30djb@gmail.com</p>	<p>75 आज़ादी का अमृत महोत्सव</p>
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NO. DJB/EE(D)-082/2025/ 233

DATE :- 21/4/25

To,

The Incharge, CMC-IV
Delhi Pollution Control Committee
Department of Environment (Govt. of NCT Delhi)
5th Floor ISBT Building Kashmere Gate,
Delhi- 110006.

52/CMC
8.10.4/25

Subject:- Reg. request for providing status and details of ground water extraction (borewell) present at the attached addresses (List attached).

Ref: 1. OA-1114/2024 before Hon'ble National Green Tribunal (NGT) titled Varun Gulati Vs Delhi Pollution Control Committee & Ors in Mayapuri Industrial Area, New Delhi-110064.

2. F. No. DPCC/ CMC-IV / 2024/ OA-1114 /2024 /VarunGulati VsDPCC & Ors/5284-86.

In reference to above, the list for present status of the borewells at the said addresses is attached herewith.



(R. S. Meena)
Executive Engineer (D)-082

Delhi Pollution Control Committee
Dairy No. 161290
25 APR 2025
CMC-IV
Sign. of Receiving Officer

21/4/25
21/05/2025

S.NO	Address of the Unit including latitude and Longitude	Status of Existing water and Sewer Connection	Status of Borewell existing in the unit	Status of permission for the existing Borewell	Remarks
1	SINGH FABRIC DYEING, C-204/2, Phase 2, Mayapuri Industrial Area, Delhi: 110064. Lat.28619280.Long.77.118044	Water and Sewer connection Exists	Borewell Exist	No Permission Shown	
2	MODERN GARMENTS, C-3/14, Phase 2, Mayapuri Industrial Area, Delhi: - 110064. Lat.28.621586.Long.77.122900	Water and Sewer connection Exists	Borewell Exist	No Permission Shown	
3	MODERN DYEING, C-/12, Phase 2, Mayapuri Industrial Area, Delhi: - 110064. Lat.28.621570.Long.77.122418	Water and Sewer connection Exists	Borewell Not Found	NA	
4	SINGH FAB INC, C-177, Phase 2, Mayapuri Industrial Area Delhi: - 110064. Lat.28.619607.Long.77.119390	Water Connection Cutoff, Sewer Running	Borewell Exist	No Permission Shown	
5	JP DYE PRINTS, C-118, Phase 2, Mayapuri Industrial Area Delhi: - 110064. Lat.28.621235.Long.77.118029	Water and Sewer connection Exists	Borewell Exist	No Permission Shown	
6	PAISLEY EXPORTS, C-141, Phase 2 Mayapuri Industrial Area, Delhi: - 110064. Lat.28.621394.Long.77.117723	Water and Sewer connection Exists	Borewell Exist	No Permission Shown	
7	GARKNIT ENTERPRISES, A-42, Phase 2, Mayapuri Industrial Area, Delhi: - 110064. Lat.28.622534.Long.77.121532	Water and Sewer connection Exists	Borewell Exist	No Permission Shown	
8	MALIKA ENTERPRISES, C-194, Phase 2, Mayapuri Industrial Area, Delhi: - 110064. Lat.28.620885.Long.77.116690	Water and Sewer connection Exists	Borewell Exist	No Permission Shown	
9	MAS DYEING PROCESS. B-24, Phase 2, Mayapuri Industrial Area, Delhi: - 110064. Lat.28.6223640.Long.77.1191324	Water Connection Cutoff, Sewer Running	Not Found	NA	No Dying unit Found
10	MABLE HAYER, B-143/1, Phase 1, Mayapuri Industrial Area, Delhi: - 110064	Water and Sewer connection Exists	Not Found	NA	

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 ENVIRONMENTAL ENGINEER, DELHI POLLUTION CONTROL COMMITTEE ON 26/06/2025 (M.S.) p.28



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 J.S.E.